

(e) Increase in the frequency/introduction of trains serving Dakor, Palitana, Somnath and Junagarh is not feasible at present due to operational and resource constraints. However, a new train *i.e.* 59297/59298 Porbandar-Veraval Passenger serving Junagarh will be introduced during 2011-12.

Contract/ Casual labourers in PSUs under Railways

3386. SHRI O.T. LEPCHA: Will the Minister of RAILWAYS be pleased to state:

- (a) the names and location of Central Public Sector Undertakings working under the Ministry;
- (b) the number of contract/casual labourers appointed therein during the last three years;
- (c) the areas/jobs in which these contract/casual labourers were appointed;
- (d) the number of contract/casual labourers who were regularized during the last three years;
- (e) the mechanism adopted to ensure minimum wages to these workers;
- (f) the mechanism to ensure that the provisions of various labour laws are not violated by contractors and others; and
- (g) the action taken in case of complaints and violations by contractors?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI):
 (a) The names and locations of Central Public Sector Enterprises (CPSEs) under the administrative control of Ministry of Railways are as under:

Sl.No.	Name of Central Public Sector Undertakings	Location
1	2	3
1.	Bharat Wagon & Engineering Company Limited	Patna, Bihar
2.	Burn Standard Company Limited	Kolkata, West Bengal
3.	Braithwaite & Company Limited	Kolkata, West Bengal

1	2	3
4.	Container Corporation of India Limited	New Delhi
5.	Dedicated Freight Corridor Corporation of India Limited	New Delhi
6.	Ircon International Limited	New Delhi
7.	Indian Railway Catering & Tourism Corporation Limited	New Delhi
8.	Indian Railway Finance Corporation Limited	New Delhi
9.	Konkan Railway Corporation Limited	Navi Mumbai, Maharashtra
10.	Mumbai Railway Vikas Corporation Limited	Mumbai, Maharashtra
11.	RailTel Corporation of India Limited	New Delhi
12.	RITES Limited	Gurgaon, Haryana
13.	Rail Vikas Nigam Limited	New Delhi

(b) These CPSEs are not appointing contract/casual labourers.

(c) to (f) Do not arise.

(g) No complaints and cases of violations have been received by these CPSEs.

Increase in freight charges of key commodities

3387. SHRI R.C. SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Railways have raised freight charges on some of the key commodities like sugar, salt, petroleum products, etc.; and

(b) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI):

(a) Since July 2006, there has been no across the board increase in freight rates by Railways. However, as a process of rationalization, minor adjustment in telescopic rate structure was carried out in December 2010, in respect of all commodities except Foodgrains, Flours & Pulses and Chemical Manures and a minor change has been made in classification of Sugar and De-oiled Cake. However, there has been no increase in the classification of Salt and Petroleum Products.